

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 201- IA 763 of 2022
In
CP(IB) 342 of 2020

Proceedings under Section 7 IBC

IN THE MATTER OF:

State Bank of India
V/s
Steelco Gujarat Ltd

.....Applicant

.....Respondent

Order delivered on ..29/11/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant / RP : Mr. Jaimin Dave, Adv.
For Omkara Assets Reconstruction

Pvt. Ltd. the Respondent : Mr. Krishnendu Datta, Sr. Adv. Mr. Tanuj Sud, Advocate
Mr. Ajay Kumar, Adv. Ms. Harshita Ahluwalia, Adv.
Ms. Stuti Vatsa. Adv.

For the Respondent No. 5 : Mr. Virender Ganda, Sr. Adv. Ms. Akansha Mathur, Adv.
Ms. Sreemantini Mukherjee, Adv. Mr. Vikas Mishra, Adv.
Mr. Kartik Nagarkatti, Adv. Mr. Varun Ahuja, Adv.

ORDER

List on 02.12.2022.

High on Board.

-sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**